



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15th March, 2023

NOTICE

Please take notice that the following matters listed on 15.03.2023 in the Court-IV
Will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 102 of 2022 & I.A. No. 2887, 2888 of 2022 (PH)	A.P Refinery Pvt. Ltd & Ors. Vs. AARKAY Chemicals Pvt. Ltd. & Ors. With	Arnav Kumar	Tushita Ghosh Kumar Anurag Singh Raghav Bhatia
2.	Contempt Case (AT) No. 13 & 14 of 2022 in Comp. App. (AT) No. 394 of 2017 & 55 of 2018 (PH)	AAR KAY Chemicals Pvt. Ltd. & Ors. Vs. A.P. Refinery Pvt. Ltd. & Ors.	Tushita Ghosh	Arnav Kumar Mudit Gupta Gurudas Khurana
3.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732	Bank of India Vs. Naresh Seth	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi

	of 2021 & 1358 of 2022 (PH)	With		Siddhartha P.
4.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 (PH)	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	Ashish Rana	Milan Negi Prateek Gupta Lokesh Malik Vaibhav Tyagi

By order of Hon'ble Chairperson

-Sd/-

Registrar